

THE HIRE-PURCHASE (REPEAL) ACT, 2005

No. 31 of 2005

[23rd June, 2005.]

An Act to repeal the Hire-purchase Act, 1972.

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:—

1. This Act may be called the Hire-purchase (Repeal) Act, 2005.

Short title.

2. The Hire-Purchase Act, 1972 is hereby repealed.

Repeal of Act 26 of 1972.